



**Central Administrative Tribunal
Principal Bench: New Delhi**

**O.A. No. 1967/2021
M.A. No. 2500/2021**

This the 10th day of September, 2021

Through Video Conferencing

**Hon'ble Ms. Manjula Das, Chairman
Hon'ble Mr. Mohd. Jamshed, Member (A)**

1. Parshant Dhandha,
DCF, O/o CCF,
Lower Assam Zone,
Kacharighat, Guwahati – 781001.
2. Dr. Sanjeet Kumar,
DFO, Sambhalpur Forest Division
Odisha.
3. Akhilesh Kumar Kashyap,
DCF, O/o PCCF, Lucknow (U.P.)
4. Vasanthan. B
DCF attached to CCF,
RE&WP Aranya Bhawan,
Guwahati, Assam – 781037.
5. Dr. Sudhagar M,
Field Director,
M.C Zoological Park,
Chhatbir, Punjab. ...Applicants

(By Advocate: Mr. Naushad Alam)

Versus

1. Ministry of Environment and Forest,
(Through Secretary),
CGO Complex, Paryavaran Bhavan,
New Delhi – 110001.



2. Department of Personnel & Training,
(Through Secretary),
Ministry of Personnel, P G and Pensions,
Government of India,
North Block, New Delhi – 110001.
3. Rahul V.C.
4. Agni Mitra
5. V.S.N.V Prasad
6. B.N. Anjan Kumar
7. Ms. T. Uma
8. Pankaj Kumar
9. Ms. Harini V.
10. Dr. Vinay Kumar Bhargav
11. Vivekananad Jha
12. Nameirakpam Jaswant
13. Kamla K.
14. R. Senthilkumaran
15. Vinod Kumar D.K
16. Shashi Shanker
17. R.K. Amarjit Singh
18. Kuldeep Sharma
19. Rajiv Dhiman
20. Karthick V
21. Dr. N.Palanikanth
22. Dr. Anupam Sahay
23. Dr. R. Adalarasan



24. Arun R.S
25. Ms. Minakshi Prasad
26. Dr. Prakash Chand Gogineni
27. Abhishek Kumar Singh
28. Kamdi Hemant Bhaskar
29. Dr. V Karikalan
30. Dr. Manoj Kumar Shukla
31. Sunil
32. Thejasavi S.N.
33. T. Mohan Raj
34. Anisha Kalkoor M.
35. Prashanat Kumar Singh
36. Tawheed Ahmed Deva
37. Manivasagan S.
38. B. Vivekananda Reddy
39. Mrs. Kiren Bisen
40. B. Mohan Das
41. Dr. C Vidyasagar
42. V. Baskarn
43. Saurabh Sharma
44. Ms. Banumathi G
45. Madhu V. Raj
46. Akash Kuamar Verma
47. Dr. R Gopinath



48. Sriram J.
49. Ms. Yasodha K.
50. Balaji Kari
51. Ms. C. Menakshi
52. Kirupasankar M.
53. T. Karuppasam
54. Selvaraj Prabhu
55. Sudhansu Sekhar Khora
56. Dharm Singh Meena
57. Purushothama P
58. Sanjaya Kumar Swain
59. Shivanand S. Talwar
60. Arulrajan P.
61. Millo Tasser
62. Suratna Sur Shan Sher Sherpa
63. Wahle Pradeepchandra P.
64. T. Aochuba
65. Arun Kumr R.
66. Nainamalai R.

(Respondents No.3 to 66 through Respondent No.1)

...Respondents

(By Advocate: Mr. Vijender Singh)



ORDER (ORAL)

Hon'ble Ms. Manjula Das, Chairman

MA No. 2500/2021

This Misc. Application has been filed by the applicants under Rule 4(5)(a) of CAT (Procedure) Rules, 1987 for joining together in a single Application. For the reasons stated in the MA, the same is allowed.

OA No. 1967/2021

2. This Original Application has been filed by the applicants under Section 19 of the Administrative Tribunals Act, 1985, seeking the following reliefs:-

- I. Quash the “Civil List 2021- Appendix IV- Combined Gradation List of Indian Forest Service Officers appointed on result of Annual Competitive Examination from 1982 to 2012 (Batch 1983-2013)” as on 31.03.2021 (ANNEXURE P/1) qua applicants and Respondent No.3 to 64);
- II. Direct the Respondent No. 1 to treat the applicants as seniors to the officers of IFS Examination 2008 batch and issue new “Gradation List of Indian Forest Service Officers” placing the applicants at the top of the All India Gradation List and State Gradation List of officers of IFS Examination 2008 batch (Above Respondent No. 3 to 66), treating the allotment year as 2008 and grant consequential financial benefits and promotion;
- III. Direct the Respondent No. 1 to place the applicants at the bottom of the All India Gradation List and State Gradation List of officers of IFS Examination 2007 batch, treating the allotment year as 2008 and grant consequential financial benefits, and promotion;



- IV. Quash/set aside the Rule 3 of the Indian Forest Service (Regulation of Seniority) Rules, 1997 and Rule 11(1)(a) of Rule 11 of the Indian Forest Service (Probation) Rules, 1968;
- V. Pass any other order/further order in the facts of the present application and as deemed fit and in the interest of Justice.

3. The applicants made a representation dated 06.01.2021 to the Secretary, Ministry of Environment and Forest, New Delhi and the Secretary, Department of Personnel & Training. The Department of Personnel & Training vide letter dated 22.01.2021 forwarded the same to the Joint Secretary, Ministry of Environment, Forest and Climate Change, New Delhi, along with the representation dated 06.01.2021. The applicants have also sent a reminder dated 17.02.2021 to the respondents. However, the same are still pending with the Secretary, Ministry of Environment and Forest.

4. We heard Mr. Naushad Alam, learned counsel for applicants and Mr. Vijender Singh, learned counsel who appeared on behalf of the respondents, at the stage of admission.

5. Accordingly, we deem it fit and proper to dispose of the O.A. by directing the respondent No.1 to consider the case of the applicants and to pass a reasoned and speaking



order within a period of two months from the date of receipt of a copy of this order. It is made clear that whatever decision is arrived at by the Competent Authority, that shall be communicated to the applicants forthwith.

6. Liberty is, however, granted to the applicants to approach this Tribunal, if their grievance is not redressed or they are not satisfied with the order passed by the respondent No.1. This order has been passed without going into the merits of the case and in the presence of Mr. Vijender Singh, learned counsel for the respondents, who has no objection for a direction to respondent No.1 to dispose of the representations of the applicants.

There shall be no order as to costs.

(Mohd. Jamshed)
Member (A)

(Manjula Das)
Chairman

September 10, 2021
/jyoti/mbt/dd